

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 19th April, 2018

No.HC.VII-167 (Pt.-III)/2014/2287/A.### The Mega Legal Services Camp scheduled to be held on 21st April, 2018 at Peren, Nagaland has been *deferred* until further order(s).

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/2288 - 2299/A dated 19.04.2018

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
2. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-III)/2014/2211/A, dated 12th April, 2018)
3. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima. ***She is requested to inform the officers nominated vide Notification No. HC.VII-167(Pt.-III)/2014/2211/A, dated 12th April, 2018 accordingly.***
6. The Member Secretary, Nagaland State Legal Services Authority.
7. *All the nominated participants.*
8. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
9. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
10. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
11. The Private Secretary to Hon'ble Mr. Justice Songkhupchung Serto, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
12. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

* 19.4.18

Registrar (Judicial)